

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 438/2023

IN THE MATTER OF:

News item in India Today dated 14.06.2023 titled "2 minors among 4 killed as explosion rocks illegal firecracker godown in UP owners held"

AMENDED MEMO OF PARTIES (As Per ORDER DATED 24.04.2024)

1. Shabeer Ali s/o Shri Ameer Baksh,

Mauja Sarai, Kasba Gangaur, Janpad Sambhal, U.P.-244302

(RESPONDENT NO. 1)

2. District Magistrate, Sambhal

Kaneta Nikat Bahjoi, Sambhal, NH-93, Chandausi Badaun Road, Bahjoi,

Bahjoi, Uttar Pradesh 244410

Email : dmbm-up@nic.in

(RESPONDENT NO. 2)

3. State of Uttar Pradesh

Through Principal Secretary,

Environment, Forest & Climate Change.

Bapu Bhawan, Sachivalaya, Lucknow- 226001

Email: psecforest-up@nic.in

(RESPONDENT NO. 3)

4. Chief Controller of Explosives

A Block CGO Complex Fifth floor Seminary Hills

Nagpur, Maharashtra - 440006

Email: explosives@explosives.gov.in

jtceagra@explosives.gov.in

(RESPONDENT NO. 4)